

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 621
99/241- 242/ND/2023

IN THE MATTER OF:

Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

**M/s. Om Innovation Call Services
Pvt. Ltd. and Ors.**

...RESPONDENT

Section

U/s 241-242

**Order delivered on 25.07.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

**:Mr. Satyajit Sarna, Mr. Mohit
Negi, Ms. Reaa Mehta Advs.**

For the Respondent

**:Ms. Samiksha Tiwari for
Respondent No.3, 4 & 5.Ms.
Aakriti Dawar, Adv. for R-3 Ms.
Sushma Arora. Mr. Ajay Sharma,
Adv. for R-2.**

ORDER

With the consent of Ld. Counsel for the parties, the matter is adjourned
along with CP/11/2023 on **31.08.2023**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**